

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-23-2020**

Mr. Devidas Damodar Sattarkar & Ors. ... Applicant

Vs

State of Goa & Ors. ... Respondents

Shri Aldrin Monteiro, Advocate for the Applicant.

Coram : DAMA SESHADRI NAIDU, J.

Date : 14 December 2020

P.C. :

The office note dated 03.10.2020 reveals that the sixth respondent died and the fifth respondent is seriously ill. The applicants' counsel seeks time to take steps to bring on record the legal representatives of the sixth respondent. That apart, he should also ensure service of notice on the fifth respondent.

2. Post the matter on 11.01.2021.

DAMA SESHADRI NAIDU, J.

NH